

19

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 176/241-242/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018**

Name of the Company: Hitesh Bhikubhai Patel.
V/s.
Hetshti Dairy Pvt Ltd.

Section of the Companies Act: Sections 241 and 242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNJAL DALAL	PCS	Resp. 2	IK Dalal
2.	DHIREN R. DAVE	PCS	Petitioner	LD


ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Kunjal Dalal present for Respondent no. 2.

Petitioner filed affidavit on limitation aspect.

Respondents want to file short reply on limitation aspect.

For reply of Respondents, list the matter on 27.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.